

National Company Law Tribunal

Allahabad Bench

CP No. 1/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 16.03.2017

NAME OF THE COMPANY: Amethi Hume Pipes Pvt. Ltd.

SECTION OF THE COMPANIES ACT: U/S 425 of the companies Act, 2013

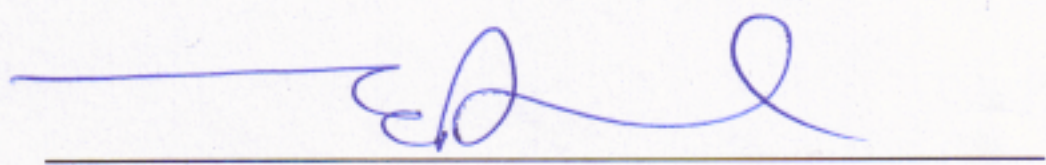
Sl. NO.	Name	Designation	Representation	Signature
1.				
2.				

Order Dated 16.03.2017

CP No.01/ALD/2017: M/s Amethi Hume Pipes Pvt. Ltd.

The case is fixed today for hearing in respect of present company application, however today there is no representation from applicant nor their counsel is present. Further respondents are also not present therefore, the case is adjournment meanwhile the registry as well as petitioner counsel is directed to issue a fresh notice on behalf of this tribunal to the parties concerned.

The matter be listed for hearing on 8<sup>th</sup> April, 2017.

  
H.P. CHATURVEDI, MEMBER (JUDICIAL)

For compliance  
16/3  
Pl. Comply with the  
order of Hon'ble  
Court in the  
and spirit.  
17/3/2017  
LA